

**CITY CIVIL AND SESSIONS COURT MUMBAI**  
**IN THE COURT OF HHJ SHRI. R.R. BHOSALE**  
**COURT 55 ADDL. SESSIONS JUDGE**  
Criminal Cause List Dated 23-11-2020

<b>Sr. No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Adv.</b>
	<b>REPORT</b>			
1	NIA	'02/2017		
	<b>APPEARANCE</b>			
2	REMAND APPLN MCOC	841/2020	State of Maharashtra Thr DCB CID Vs Ejaz Yusuf Lakdawala	

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<b>Sr. No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Adv.</b>
	<b>APPEARANCE</b>			
1	SPL CASE MCOC	17/2018 @08/2019	AZAD MAIDAN POLICE STATION V/S. AMOL SHANKAR VICHARE AND ORS.04	SPP Jaysing Desai Adv. Amresh Sharma

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<b>Sr. No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Adv.</b>
	<b>APPEARANCE</b>			
1	M.A.	2161/2010	V.P. Road Police Station	
	<b>JUDGMENT</b>			
2	SESSIONS CASE	'11/2015	The State Santacruz P.S. V/s. Arati @ Madhu Saroj Jadhav	
	<b>REPORT &amp; COMPLIANCE</b>			
3	CRI REV APP	1291/2019	Manharlal Shantilal Mehta V/s. State of Maharashtra – BKC P.Stn.	

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Criminal Cause List Dated 26-11-2020

<b>Sr. No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Adv.</b>
	<b>JUDGMENT</b>			
1	SESSIONS CASE	'06/2015	The State DCB CID V/s. Ali Ahmed Jibril Shah andors.	

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Sr. No.	Case Type	Case No.	Title	Name of Adv.
<b>APPEARANCE &amp; COMPLIANCE EXH- 80</b>				
1	SPL CASE MCOC	16/2018	The State of DCB CID V/s. Ramdas Parshuram Rahane @ Hemnat @ Sameer Jagatap and others	SPP Jaysing Desai Adv. Dubey
<b>APPEARANCE</b>				
2	SPL.CASE	471/2020	The State of Maharashtra through DCB CID Mumbai Vs Krushnadhhar Shivnath Singh @ K. D. Singh @ Shivam	
3	NIA	01/2015	NIA V/s. Areeb Majeed	